

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

(B)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>22.06.2007</u></p> <p><u>OA No. 215/2007</u></p> <p>Mr. P.N. jatti, Counsel for applicant.</p> <p>On the request of the learned counsel for the applicant, list it on 05.07.2007.</p> <p>AHQ</p>
	<p><u>05.07.2007</u></p> <p><u>OA No.215/2007</u></p> <p>Mr. P.N. Jatti, Counsel for applicant.</p> <p>Heard the learned counsel for the applicant. He seeks permission to withdraw this OA as the same does not fall under the jurisdiction of this Tribunal. Permission granted.</p> <p>The OA is dismissed as having been withdrawn.</p> <p>AHQ</p> <p><i>Concurred</i> (J.P. SHUKLA) MEMBER (A)</p>